

No.A-50012/7/2014-HRD.I
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi
Dated: the 13 May, 2015

VACANCY CIRCULAR

Subject: Appointment to the post of Chief Executive Officer (CEO) & Managing Director (MD), Delhi Mumbai Industrial Corridor Development Corporation (DMICDC) on deputation basis through Search-cum-Selection Procedure – regarding.

Department of Industrial Policy and Promotion (DIPP) has proposed to fill up the post of CEO & MD, DMICDC in Pay Band – 4 (₹ 37400 – 67000) *plus* Grade Pay of ₹ 10,000/- on deputation basis, initially for a period of three years, extendable by another two years, through Search-cum-Selection Committee. A copy of DIPP letter no. A-12023/3/2015-E.I dated 30.4.2015 containing the details/objective of the Corporation as well as the powers and functions of the post of CEO & MD is enclosed.

2. The candidates for the assignment shall be of Joint Secretary level from All India Services (AIS) or Central Services with experience in Industries/Commerce/Infrastructure Development/Public Private Partnership/Management. The term of deputation shall be akin to deputation terms to other Government Organization under Rule 6 (i) of the IAS Cadre Rules. The selected officer will be allowed requisite exemptions in the matter of empanelment, cooling off requirement before appointment, housing and CGHS facilities. The ACRs pertaining to the officer will be written and reviewed by Secretary, DIPP and accepted by the Minister of Commerce and Industry.

3. All the willing and eligible officers are hereby requested to submit their applications in the enclosed Proforma (Annexure-I) alongwith the following documents to the undersigned, **latest by 15.5.2015.**

4. Applications not received in the prescribed format or received after the last date or otherwise found incomplete will not be considered.



(Nirmal Kumar)

Deputy Director General of Foreign Trade

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Encl: DIPP letter no. A-12023/3/2015-E.I dated 30.4.2015 alongwith Annexure-I.

To

1. All Zonal Offices of DGFT.
2. All Additional DGsFT posted in DGFT(HQ).
3. EDI Section for uploading the Circular in this Directorate's website.

3(3)

No. A-12023/3/2015-E.1
Government of India
Ministry of Commerce & Industry
Department of Industrial Policy and Promotion

Udyog Bhawan, New Delhi
Dated the 30th April, 2015

To

1. The Chief Secretaries, All the State Governments/UTs
2. The Secretaries, All the Ministries/Departments of the Government of India

Subject : Appointment to the post of Chief Executive Officer(CEO) & Managing Director (MD), Delhi Mumbai Industrial Corridor Development Corporation (DMICDC) on deputation basis, through Search-cum-Selection Procedure.

Sir/Madam,

It is proposed to fill up the post of Chief Executive Officer (CEO) & Managing Director(MD), Delhi Mumbai Industrial Corridor Development Corporation (DMICDC) under the Department of Industrial Policy & Promotion, Ministry of Commerce and Industry, in the pay band of Rs.37,400-67,000 (PB-4) and grade pay of Rs.10,000/- on deputation basis, initially for a period of three years, extendable by another two years, through Search-cum-Selection Committee.

2. DMICDC is a company covered under Section 619B of the erstwhile Companies Act, 1956. Delhi-Mumbai Industrial Corridor (DMIC) is India's ambitious Infrastructure programme aiming to develop new industrial cities as 'Smart Cities' and converging next generation technologies across infrastructure sectors. The objective is to expand India's manufacturing and service base and develop DMIC as a "Global Manufacturing and Trading Hub". CEO & MD is the chief executive officer of DMICDC having been entrusted with substantial powers of management subject to superintendence and directions of the Government of India and Board of DMICDC. The candidates for the post of CEO & MD shall be of Joint Secretary level from All India Services or Central Services with experience in Industries/Commerce/Infrastructure Development/Public Private Partnerships Management. The term of deputation shall be akin to deputation terms to other Government organizations under Rule 6 (i) of the IAS cadre rules. The selected officer will be allowed requisite exemptions in the matter of empanelment, cooling off requirement before appointment, housing, CGHS facilities. The ACRs pertaining to the officer will be written and reviewed by Secretary, Ministry of Commerce & Industry and accepted by the Minister for Commerce & Industry.

APPLICATION FORM FOR THE POST OF CEO & MD, DMICDC
(To be submitted through Proper Channel)

1. (a) Name of the Officer: _____
2. Date of Birth _____
3. Qualification :
4. Service and Batch to which belongs:
 - (a) Post presently held on regular basis:
 - (b) Scale of pay:
 - (c) Date since when holding the post:
 - (d) Date of expiry of deputation/tenure (If applicable):
5. Office Address : _____
6. Address for communication _____
7. Telephone No: Office _____ Residence _____ FAX No. _____
Mobile No. _____ E-Mail address _____

8. Positions held during the preceding ten years :-

Sl.No.	Designation, and place of posting	Organisation	From	To	Pay scale
1					
2					
3					
4					
5					
6					
7					
8					

9. Details of experience relevant for the post:

Sl.No.	Designation, and place of posting	Organization	From	To	Pay scale	Nature of experience
1						
2						
3						
4						

10. (a) Whether any punishment awarded to the applicant during the last 10 years

Yes	No
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If yes, the details thereof

10. (b) Whether any action or inquiry is going on against applicant:

Yes	No
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If yes, the details thereof:

11. I certify that the details furnished above are true and I am eligible for the post.
12. I further submit my willingness that I will join the post, if selected.

Date:

(Name and Signature of the applicant)

(To be filled by the Cadre Controlling Authority/Ministry/Department/State/UT Government concerned)

It is certified that the particulars furnished above have been scrutinized and found to be correct as per official records. In case the officer is selected, he/she will be relieved immediately of his duties in this Department to join the aforesaid post.

Signature , Name & Designation of the competent Forwarding Authority with Telephone no. & office Seal.